

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1658
ANSWERED ON:04.08.2010
PAYMENT OF SALARY TO TEACHERS
Hussain Shri Syed Shahnawaz

Will the Minister of COAL be pleased to state:

- (a) whether the teachers of schools owned and assisted by the Coal India Limited (CIL) and its subsidiaries are being paid monthly salaries regularly;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the details of facilities viz. books, notebooks, cycles, school uniform, etc being provided to students studying in such schools vis-à-vis the facilities given in the Centre and State run schools;
- (d) the composition of the Management Committee of such Schools constituted before the year 1999 and the reasons behind dissolving the same;
- (e) whether the Ministry has issued any directives to withdraw the terms and conditions imposed by Coal India Management on these schools in the year 2008; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL AND MINISTER OF STATE IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRI PRAKASH JAISWAL)

- (a-c): The Coal India Limited and its subsidiary companies do not run any educational institution and provide only grant-in-aid to privately managed schools. Schools are managed by School Management Committees. The coal subsidiaries have no direct role in running of the schools.
- (d): Coal India Ltd. and its subsidiary companies have no role in constituting or dissolving the school management committees.
- (e): No such direction was issued by the Ministry of Coal.
- (f): In view of reply to part (e) above, question does not arise.